

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

O.A. No. 4039/2014

New Delhi, this the 1<sup>st</sup> day of September, 2015.

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)**

Er. Chander Gupt

Age 57 years

Executive Engineer

Jalandhar Central Division

CPWD, Jalandhar

S/o Late Sh. Chet Ram

R/o House No.222, Urban Estate

Phase-I, Jalandhar.

... Applicant

(By Advocate : Shri D.S. Mahendru)

Versus

Union of India & Anr. through

1. The Secretary  
Ministry of Urban Development and PA  
Nirman Bhawan  
New Delhi.

2. The Director General of Works  
Central Public Works Division  
Nirman Bhawan  
New Delhi.

... Respondents

(By Advocate : Shri Rajinder Nischal)

**ORDER (ORAL)**

The learned counsel for the applicant submits that he is instructed by the applicant to withdraw the O.A. Accordingly, the O.A. is dismissed as withdrawn. No order as to costs.

**(V. AJAY KUMAR)**  
**Member (J)**

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